

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'F', NEW DELHI**

Before Sh. N. K. Saini, AM and Sh. Kuldip Singh, JM

ITA No. 5252/Del/2013 : Asstt. Year : 2006-07

Asstt. Commissioner of Income Tax, Central Circle-13, New Delhi	Vs	M/s Russian Technology Centre (P) Ltd., A-1/20, Safdarjung Enclave, New Delhi
(APPELLANT)		(RESPONDENT)
PAN No. AACCR7102D		

Assessee by : Sh. Sameep Gupta, Adv.

Revenue by : Smt. Paramita Tripathy, CIT DR

Date of Hearing : 21.09.2017	Date of Pronouncement : 21.09.2017
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ORDER

Per N. K. Saini, AM:

This is an appeal by the department against the order dated 30.09.2011 of ld. CIT(A)-I, New Delhi.

2. During the course of hearing, the ld. CIT DR submitted that the appeal of the department may be treated as withdrawn in view of the letter dated 20.09.2017 of the ITO (Judicial), Delhi. She furnished the copy of the said letter which is placed on record.

3. The ld. Counsel for the assessee submitted that the appeal of the department is infructuous since the grounds raised in this appeal are not arising out of the impugned order of the ld. CIT(A).

4. We have considered the submissions of both the parties and perused the material available on the record. In the present case, the ITO(Judicial), Delhi vide letter dated 20.09.2017 submitted as under:

“Please refer to your office letter F.No.CIT(DR)-6/F-Bench/ITAT/2017-18/309 dated 01.08.2017.

In this regard, I am directed to inform you that on perusal of the CIT(A)-I order Appeal No. 87/11-12 dated 30.09.2011 in the case of M/s Russian Technology Centre (P) Ltd. for the A.Y. 2006-07, it was found that the Ld. CIT(A) has dismissed the appeal of the assessee. Therefore, the appeal should not be pressed and may be withdrawn. ”

Yours faithfully

*Sd/-
(Sachin Kumar)
ITO (Judicial)
Delhi-7*

5. In view of the above, the appeal of the department is dismissed as withdrawn.

6. In the result, the appeal of the department is dismissed as withdrawn.
(Order Pronounced in the Open Court on 21/09/2017)

**Sd/-
(Kuldip Singh)
JUDICIAL MEMBER**

**Sd/-
(N. K. Saini)
ACCOUNTANT MEMBER**

Dated: 21/09/2017

Subodh

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR